## 13. Furnishing of False Information:

If any statement made in the application or in the documents enclosed therewith or subsequently submitted in pursuance of the application by the candidate at any stage is found to have been suppressed / misrepresented / incorrect or false affecting eligibility, then the application is liable to be rejected without assigning any reason and in case the applicant has been appointed as a distributor, the distributorship is liable to be terminated.

In case the selection of the candidate is rejected after the FVC or after issuance of LOI but before issue of Letter of Appointment, then the 10% of the security deposit deposited by the selected candidate before FVC will be forfeited.

In case the selected candidate has been appointed as a distributor and the allotment is liable to be cancelled, then the distributorship will be terminated along with forfeiture of security deposit remitted by the candidate.

In such cases, the selected candidate / distributor will have no claim whatsoever against the respective Oil Company.

## Rate and quantity of gas provided to States

- †427. SHRI VISHAMBHAR PRASAD NISHAD: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:
- (a) the State-wise details of rates of gas provided to States by the Central Government;
- (b) the State-wise details of the quantity of gas being provided to the States by the Central Government;
- (c) whether Government is considering to give special rebate to the BPL card holders; and
  - (d) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI DHARMENDRA PRADHAN): (a) The price domestic natural gas is determined in accordance with the new Domestic Natural Gas Pricing Guidelines, 2014. Save as otherwise provided in the above guidelines, the base price of domestic natural gas supplied from a particular source is same for all consumers irrespective of their location, except for N.E. Region where the rate is 60% of the notified rate. However, the delivered price of the domestic natural gas may change from State-to-State depending upon transportation charges, State and Local Taxes and levies etc.

<sup>†</sup>Original notice of the question was received in Hindi.

Written Answers to

The rate of imported Re-gasified Liquefied Natural Gas (RLNG) is market determined and is settled mutually between the buyer and the seller.

(b) Since, availability of domestic natural gas is limited, Government has been following the policy of sectoral priority in allocation of domestic gas and presently there is no policy of allocating domestic gas to individual States. The State-wise supply of domestic gas and imported RLNG during H1 2014-15 (April to September, 2014) is as under:

	Domestic and imported gas supplied during H1 2014-15 (in MMSCMD)		
Gujarat	33.05		
Delhi	5.99		
Haryana	6.67		
Uttar Pradesh	23.69		
Madhya Pradesh	5.42		
Rajasthan	7.17		
Maharashtra	17.38		
Tamil Nadu	3.24		
Puducherry	0.31		
Telangana	0.01		
Andhra Pradesh	3.13		
Assam	6.14		
Tripura	3.03		
Karnataka	0.10		
Uttarakhand	0.31		
Dadra and Nagar Haveli	0.01		
Goa	0.63		
Punjab	1.58		
Kerala	0.27		
Internal consumption for pipeline operation	ion 1.21		
Total	119.34		

(MMSCMD - Million Metric Standard Cubic Meter per Day)

- (c) No, Sir.
- (d) Entire requirement of household PNG is met through domestic natural gas which is relatively cheap as compared to imported LNG.

## Fall in output from offshore KG Gas Fields

- 428. SHRI A. U. SINGH DEO: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:
- (a) whether output from the offshore Krishna Godavari gas fields has fallen drastically in the past four years and is way below the promised volumes, if so, the details thereof;
- (b) the details of shortfall so created in the supply of gas from the KG D-6 basin to gas-based power plants; and
- (c) the steps proposed to be taken to increase/compensate gas supply to the affected end users?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI DHARMENDRA PRADHAN): (a) Under the PSC regime, gas production in Krishna-Godavari basin from Dl, D3 and MA fields in KG-DWN-98/3 block, operated by M/s Reliance Industries Ltd. has declined. The actual production of gas from KG-DWN-98/3 block *vis-a-vis* Production Targets based on field development plans during last three years (2011-12 to 2013-14) and the current year (2014-15) is as under:

Unit (MMSCMD)	2011-12	2012-13	2013-14	2014-15 (April-October, 2014)
Envisaged Production based on AIDP (D1, D3 Fields) + RFDP (MA Field)	69.52	86.44	87.31	88.93
Actual Production	42.65	26.07	13.84	12.61
% Achievement	61.3%	30.2%	15.8%	14.2%

(MMSCMD- Million Standard Cubic Meters/Day

AIDP- Addendum to Initial Development Plan

RFDP -Revised Field Development Plan)